

Tamil Nadu) is a long standing demand of the people ; and

(b) if so, the steps taken by Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) and (b) : During the 6th Five Year Plan, the Kerala Government had forwarded certain proposals for being financed under the Central aid programme of state roads of inter-state or economic importance, which included the Kottoor-Ambasamudram, an inter-state Road also. The proposal however could not be accommodated owing to limitation of resources and other priority considerations.

**Policy regarding providing Dining care in Trains**

2699. SHRI N. TOMBI SINGH Will the Minister of RAILWAYS please to state :

(a) the number of trains that have been provided with dining cars ;

(b) whether Government have introduced a change in its policy regarding providing dining cars in trains ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c) : Dining Cars have been provided on 18 pairs of trains and Pantry/Buffer cars on 71 pairs. The policy now being followed is to replace Dining cars by Pantry cars as far as possible and to serve to passengers on trains meals etc. which are picked up from static catering units at stations.

**Moratorium on the Opening of New Universities**

2700. SHRI N. TOMBI SINGH : Will the Minister of EDUCATION be pleased to state :

(a) whether there is a moratorium on the opening of new Universities ;

(b) if so, since when and upto what time ;

(c) whether some of the Institutions deemed as universities have moved the Government to convert them into full fledged universities ;

(d) if so, details thereof and the Government reaction thereto ; and

(e) the number of the institutions under the Centre now deemed as universities ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a) No, Sir.

(b) Does not arise.

(c) and (d) : At its meeting held on the 4th October, 1983 the Executive Council of the Jamia Millia Islamia decided to request the Ministry of Education and University Grants Commission to grant statutory central university status to the Jamia. The proposal was considered by the University Grants Commission and it regretted its inability to accept the proposal to convert the Jamia, at present a deemed university, into statutory university.

(e) Fifteen institutions have so far been declared deemed-to-be universities by the Central Government under section 3 of the University Grants Commission Act.

**Leak Detected in Power Tunnel of Edamalayar Hydro Electric Project**

2701. PROF. K.V. THOMAS : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Government of Kerala has requested the assistance of Central Water Power Commission and Central Electricity Authority to study

in detail about the leak detected in the power tunnel of the Edamalayar Hydro Electric Project ; and

(b) if so, the steps taken to assist the Kerala Government ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) :** (a) and (b) : Yes, Sir. On a request from the Chairman, Kerala State Electricity Board, a team of officers from the Central Water Commission, Central Electricity Authority and Geological Survey of India visited the Edamalayar Hydro Electric Project site. The team has given suggestions to the State Electricity Board for taking necessary remedial action.

**Trains Cancelled Permanently in Bhavnagar Division**

2702. **SHRI MOHANBHAI PATEL :** Will the Minister of RAILWAYS be pleased to state :

(a) the number of trains which have been cancelled permanently in Bhavnagar Division for the last three years :

(b) the reasons therefor ; and

Year	NMEP (Rural)		NMEP (Urban)		
	Cash	Kind	Cash	Kind	Total
	(Rs. in lakhs)				
1982—83	345.00	139.28	15.41	3.49	503.18
1983—84	500.00	276.54	—	0.09	776.63
1984—85	809.09	327.23	—	30.51	1166.83

**Power Generation by Indigenous Built Sets**

2704. **SHREMATI JAYANTI PATNAIK :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have undertaken the programme to generate

(c) whether there is any proposal to restore them ?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) :** (a) Three pairs.

(b) 285/286 Sihor-Palitana passenger and 297/298 Gadhada-Swaminarayan-Ningale Mixed due to poor patronisation and 379/380 Saradiya-Junagadh Mixed were cancelled due to completely washed away track.

(c) No, Sir.

**Assistance Rendered to State Government of Gujarat to Control Malaria**

2703. **SHRI MOHANBHAI PATEL ;** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state assistance rendered to state Government of Gujarat during the last three years, year-wise to control malaria ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) :** The year-wise break-up of Central Assistance to the Government of Gujarat under the National Malaria Eradication programme for the last three years is as under :—

power from indigenously built sets during the current financial year ;

(b) if so, the number of such indigenously built sets that have been engaged in thermal power generation during this year ; and

(c) the details of the steps taken by